

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/290/ (IB)/2017
NAME OF THE PETITIONER(S) : HARIHARAN FOUNDATION PVT LTD
NAME OF THE RESPONDENT(S) : URC CONSTRUCTION PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P. J. RISHIKESH 9841188677 rishikeshroya@gmail.com	Counsel for Respondent	H. K. Swamy
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ORDER

Counsel for petitioner called absent. No representation. Counsel for respondent present. The matter is posted for submissions on behalf of the petitioner. Put up on **11.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)